

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 2/99

Friday the 1st day of January 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

K. Haridasan
Preventive Officer (now AIR
Customs Officer, Anna International
Airport, Chennai.

...Applicant.

(By advocate Mr Vellayani Sundara Raju)

Versus

1. The Commissioner of Customs
Customs House, Kochi-9.

2. The Asst. Commissioner of
Customs (Preventive)
Customs House, Kochi-9.

3. The Dy. Commissioner of
Customs, Customs House
Kochi-9.

...Respondents.

(By advocate Mr Govind K. Bharathan, SCGSC)

The application having been heard on 1st January 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash Annexure A-4 and to
direct the respondents to allow him to retain his quarter
till the completion of his temporary transfer i.e. for eight
more months by collecting twice the licence fee for such
retention as per rules and also to dispose of A-3 and A-5
representations submitted by him in the light of Annexure A-2.

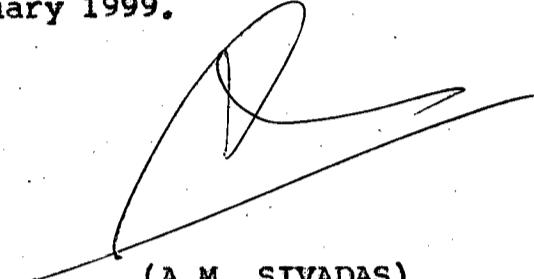
2. When the application was taken up today, learned
counsel appearing for the applicant submitted that it is
suffice to direct the first respondent to consider and
dispose of A-5 representation dated 29.12.98, in the light of A-2.

3. Learned counsel appearing for respondents submitted
that there is no objection in adopting such a course.

4. Accordingly, the first respondent is directed to consider and pass appropriate orders on A-5 representation as expeditiously as possible, bearing in mind the contents in A-2. Status-quo as of today shall be maintained till the disposal of A-5.

The O.A. is disposed of as above.

Dated 1st January 1999.



(A.M. SIVADAS)
JUDICIAL MEMBER

aa.

LIST OF ANNEXURES

1. Annexure A2: Memo dated 26.5.98 of the 2nd respondent to the applicant.
2. Annexure A3: True copy of representation dated 28.5.98 of applicant to the 1st respondent.
3. Annexure A4: TRUE COPY OF Memo vide No. S.31/113/98 pr.cus dated 24.12.98 issued by 2nd respondent to the applicant.
4. Annexure A5: true copy of representation of applicant dated 29.12.98 to the 1st respondent.

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